Sports Infrastructure in the Country

- 615. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Central Government as well as the State Governments approve grants for creating infrastructure to encourage sports and sporting events, if so, what are the details thereof;
- (b) what are the total number of district locations having Government owned and privately owned facilities for sports such as stadia reserved grounds, indoor stadia;
- (c) the number of districts having facilities for Olympic discipline and non-Olympic disciplines; and
- (d) whether Government propose to create a body or to create norms for use of these facilities and prevent misuse ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir. The Scheme of the Central Government provides matching assistance in the ratio of 75:25 for the project located in a hilly/tribal area and 50:50 for the project located in other areas.

- (b) and (c) Sports being a State subject, information regarding district level facilities for Olympic or non-Olympic disciplines, owned by State Governments or by private sponsors is not being maintained by the Central Government.
- (d) There is no proposal under consideration with the Government to create a body or to create All India norms for use of these facilities.

Expenditure on Sports

- 616. SHRI*SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what are the total budgetary provisions made for sports and youth welfare separately in 1994-95 budet;
- (b) whether the allcation for sports is made keeping in consideration the forthcoming Asian & Olympic games;
- (c) what is the allocation for sports of the State Governments for 94-95 inclusive of budgetary provisions made by the Local Self Government & the State Government's own public sector undertaking;
- (d) what is the total allocation of the Public Sector Undertakings for exclusive sports;
- (e) whether it is a fact that the Private Sector also enjoys the tax benefits for the expenditure on the sports, if so, what is the total amount annually spent by the private sector on the sports; and
- (f) in view of the total amount spent on sports by the above bodies, whether Government will consider creating a national policy on expenditure on sports?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT (OF YOUTH AFFAIRS & SPORTS): (SHRI MUKUL WASNIK): (a) The following budget provision has been made in 1994-95 for Sports and

Games and Youth Welfare Programmes :-

(Rs. in lakhe)

en die et en	Non-Plan Total
Sports & Games	. 1633 - 7133
Youth Welfare Programme 3875	2216 6091

(b) Yes, Sir.

(c) Fax information regarding the allocation made for sports by State Governments inclusive of budgetary provisions made by local self. Government and the State Government's own public sector undertakings is not available with

the Central Government. (d) and (e) Section 35AC of the Income Tax Act, 1961 has been amended to provide 100 percent exemption from tax for projects taken up by corporate sector for promotion of sports. The expenditure incurred annually by the public sector undertakings and private sector on sports is not available with the Government.

(f) There is no proposal to create a national policy on expenditure on sports. it best in a second of the

Integration of disabled children in existing school system

617. SHRI RAMDAS AGAR-WAL: Will the Minister of HU-MAN RESOURCE DEVELOP-MENT be pleased to state :

(a) what steps Government have taken so far under the National Policy on Education (NPE) adopted by Government for achieving the goal of "Education for All" (EFA) Бу 2001 AD;

(b) whether Government have launched any programme for the integration of the disabled children in the existing school system, if so, the details thereof district wise and neriteria madopted for selection of districts in the country;

(c) whether Government have taken any action on the recommendation made recently at the National Conference of non-Governmental and Governmental Organisations held in New Dethi; and

(d) if so, what are the details thereof particularly with regard to the implementation of the scheme of Integrated Education of Disabled Children (IEDC), please give details including budgetary provision made during 1994-95 as well as the investment made by the IDA (International Development Association) for existing educational programmes for existing educations, in the country?

THE DEPUT Y MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KU-MARI SELJA): (a) The Central Government has taken a number of steps under the National Policy on Education (NPE) for achieving the 'goal of "Education for All" (EFA) by 2000 A.D. These include implementation of the various prog-rammes for achieving universalisation of elementary education and adult literacy like Operation Blackboard, Non-Formal Education, externally funded Basic Education Projects, the Total Literacy Cam-paigns and Adult Education Prog-rammes under the National Literacy Mission. More recently the Government of India has launched the District Primary Iducation Prog-

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ramme in 7 States.